

T.C.P No. 87/(MAH)/2012
M.A No. 125/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES:


Rakesh Kabra & Anr.

V/s

NRK Overseas (India) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|-------------|--------------------|------------------|
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|---|----------------------------|----------------|---|
| 1 | M.S. BHADWAS | Adv for R-4 |  |
| | Rakesh Kabra Petitioner | | For Branch |

ORDER

MA 125/2017 IN TCP No.87/ 397-398/NCLT/MB/MAH/2012

At request of the parties, list this matter on 7.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)